

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-17/2015/4359/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 20<sup>th</sup> June, 2022

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJHj/22/1362 dtd 18.06.2022.  
Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 18.06.2022 till the morning of 20.06.2022.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/4360/A, dated 20.6.2022**

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**